

ITEM NO.6

COURT NO.5

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 551/2018

DISHA PANCHAL & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA THE SECRETARY & ORS.

Respondent(s)

WITH

W.P.(C) No. 554/2018 (X)

W.P.(C) No. 600/2018 (X)

FOR EXEMPTION FROM FILING O.T. ON IA 80018/2018
FOR PERMISSION TO FILE LENGTHY LIST OF DATES ON IA 80019/2018)

W.P.(C) No. 621/2018 (X)

Date : 11-06-2018 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT
HON'BLE MR. JUSTICE DEEPAK GUPTA
(VACATION BENCH)

For Petitioner(s) Mr. Sanjay R. Hegde, Sr. Adv.
Mr. Zoheb Hossain, Adv.

Mr. Harvinder Chowdhury, AOR
Mr. Ramesh Chand, Adv.
Dr. Nishesh Sharma, Adv.
Ms. Meera Patel, Adv.
Mr. Anil Kumar Singh, Adv.

Mr. Anand Shankar Jha, AOR
Mr. Zoheb Hossain, AOR

Mr. Sarad Kumar Singhania, Adv.
Ms. Rashmi Singhania, AOR

For Respondent(s) Mr. V. Giri, Sr. Adv.
Mr. Karthik, Adv.

Mr. Maninder Singh, ASG
Mr. Amarjeet Singh, Adv.

Mr. Shailender Saini, Adv.
Mr. Sanjay Kumar Pathak, Adv.
Mr. Gurmeet Singh Makker, AOR

Mr. Gaurav Bahl, Adv.
Mr. Sudhansho Palo, Adv.
Mr. A. Karthik, AOR

UPON hearing the counsel the Court made the following
O R D E R

Reserved.

Post it on 13.6.2018 for orders.

(B.PARVATHI)
COURT MASTER

(TAPAN KUMAR CHAKRABORTY)
BRANCH OFFICER